

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.282/04**

**Tuesday this the 4 th day of July, 2006.**

**CORAM:**

**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER  
HON'BLE MR. N.RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

**Smt.Mahija P.O.,  
W/o Suseelan, Postman, Kottayam Head Post Office,  
residing at Kolathmalil House,  
Amalagiri P.O., Kottayam – 686 036.      Applicant**

**(By Advocate Shri P.C.Sebastian)**

**Vs.**

- 1.    The Senior Superintendent of Post Offices,  
Kottayam Division, Kottayam.**
- 2.    The Senior Postmaster,  
Kottayam Head Post Office, Kottayam.- 686 001.**
- 3.    The Chief Postmaster General,  
Kerala Circle, Thiruvananthapuram.**
- 4.    The Union of India, represented by  
Secretary to Govt. of India,  
Ministry of Communications,  
Department of Posts, New Delhi.              Respondents**

**(By Advocate Shri TPM Ibrahim Khan, SCGSC)**

**The application having been heard on 4.7.2006  
the Tribunal on the same day delivered the following:**

**ORDER**

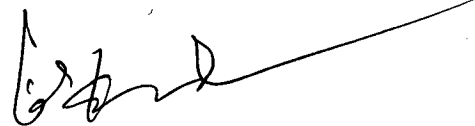
**HON'BLE MR. K.B.S.RAJAN, JUDICIAL MEMBER**

**When the matter came up before the Bench, learned counsel for the  
applicant submitted that he is not pressing this O.A. and the same may be closed.  
Hence, the O.A. is closed. No costs.**

**Dated the 4<sup>th</sup> July, 2006.**



**N.RAMAKRISHNAN  
ADMINISTRATIVE MEMBER**



**K.B.S.RAJAN  
JUDICIAL MEMBER**